

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

New Delhi

No. 6/Judicial/Misc./TDSAT/2023

Dated: 23RD August, 2023

NOTICE

It has been decided by the Competent Authority, in consultation with Telecom Lawyers' Association, that the hearing of cases before the Hon'ble Tribunal fixed on 5th, 6th and 8th September, 2023 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Registrar, TDSAT.
4. Director, TDSAT.
5. Dy. Registrar, TDSAT.
6. PPS to Hon'ble Member-I, TDSAT.
7. PS to Hon'ble Member-II, TDSAT.
8. PPS (Court), TDSAT.
9. Notice Board.
10. TDSAT Website.